GOVERNMENT OF INDIA CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION LOK SABHA

UNSTARRED QUESTION NO:837 ANSWERED ON:24.11.2009 PROTEST AGAINST IMPORT OF SUGAR Chauhan Shri Sanjay Singh;Choudhry Smt. Shruti

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a) whether there is a report of protest in Uttar Pradesh against a consignment of imported sugar and holding up of a goods train carrying such consignment;
- (b) if so, the details thereof;
- (c) the names of the countries from which the said sugar was imported alongwith the quantity and price at which it had been purchased;
- (d) whether the price of the import of such sugar was higher than the domestic production cost of sugar; and
- (e) if so, the details thereof?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF AGRICULTURE AND MINISTER OF THE STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION (PROF. K.V. THOMAS)

(a)&(b): The Government of Uttar Pradesh has informed that the sugarcane farmers unhappy with the import of raw sugar are agitating. They stopped unloading of imported raw sugar from a railway rake and tried to set it on fire. In view of the law and order problem anticipated due to dissatisfaction and anguish of sugarcane farmers and in order to prevent any damage to the Railways' property, the Cane Commissioner, Government of Uttar Pradesh has advised Railway Board to restrict import and transportation of raw sugar to Uttar Pradesh for a limited time.

(c)to(e): The Central Government is not undertaking any import of sugar. Export/import of sugar is undertaken by the sugar mills/merchant exporters-importers as per their commercial prudence. As such, the details of the countries from which the said sugar was imported, its quantity and price etc., are not available with the Government.